Completion of Mysore-Bangalore Highway

3596. SHRI JESUDASU SEELAM: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether clearance has been given by the Supreme Court to go ahead with the construction of 110 Km. long Mysore-Bangalore 2200 crore rupees corridor project which was dumped in the cold storage for several years; if so, the details thereof;
- (b) whether any target has been fixed for the completion of this dream project of Karnataka; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) to (c) The Ministry of Shipping, Road Transport and Highways is primarily responsible for development and maintenance of National Highways. Mysore-Bangalore Highway is a State road and falls within the purview of State Government of Karnataka.

Upgradation of Highways in Gujarat

†3597. SHRI KANJIBHAI PATEL: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of requests received by Government from Gujarat State for upgrading the State Highways to National Highways during 2004-05 and 2005-06:
- (b) the number of highways alongwith names thereof proposed for upgradation in the requests and the details of highways upgraded; and
 - (c) the number and names of highways for which requests are pending?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) to (c) The State Government of Gujarat during 2004-05 and 2005-06 has forwarded proposals for delcaration of 19 State roads and National Highways. The list is enclosed as per Statement (See below). At present, emphasis is being given on development of roads already declared as

[†] Original notice of the question was received in Hindi.

National Highways instead of declaring more roads as National Highways. Therefore, during this period no State road of Gujarat has been declared as a National Highway.

Statement

List of State Roads received from Government of Gujarat for declaration of National Highways during the year 2004-05 and 2005-06

- 1. Sarkhej-Sanand-Viramgam-NH 8 A near Maliya
- 2. Himatnagar-Mehsana-Radhanpur State Highway
- 3. Vadodara-Por-Nasik road linking NH 8Awith NH 6
- 4. Ahmedabad-Dholka-Vataman
- 5. Nadiad-Kapadwanj-Modasa joining NH 8
- 6. Shamlaji-Modasa-Godhra-Vapi State Highway 5
- 7. Vadodara-Dabhol-Chhotaudepur to MP border
- 8. Bhaurch-Ankelshwar-Sagbara to Maharashtra Border
- 9. Himatnagar-Ider-Khedbhrama-Ambaji to Abu Road Border
- 10. Jafarabad-Rajula-Avarkundala-Patadi-Sami-Radhanpur
- 11. Gandevi-Manekpur-Chinchli upto Maharashtra Border
- 12. Valsad-Pardi-Kaparada Maharashtra Border
- 13. Gandhinagar-Dehgam-Bayad-Jalode to Rajasthan Border
- 14. Gandhinagar-Goraria-Visanagar-Ambaji-Abu Road
- 15. Bhachau-Bhuj-Pandhro Road
- 16. Bagodara-Dhanduka-Vallbhipur-Rajula-Jafarabad
- 17. Bagodara-Dhanduka-Bhavnagar
- 18. Bhavnagar-Vataman-Padara-Karjan on NH-8
- 19. Malia-Jamnagar-Okha-Dwarka.

Specific type of licence plates

3598. SHRIV. HANUMANTHA RAO: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government have issued orders and